

MATRU-SMRITI TRADERS LIMITED

Regd. Office: B - 207, Patel Shopping Centre, Chandavarkar Road, Borivali (W), Mumbai - 400 092.
E-mail ID: matrusmriti1985@gmail.com; CIN No.: L74120MH1985PLC035243

This Post Offer Advertisement is being issued by Aryaman Financial Services Limited, on behalf of the Acquirer, in compliance with Regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended ("SEBI (SAST) Regulations, 2011") in connection with the Open Offer ("Offer") made by the Acquirer. The Detailed Public Statement ("DPS") with respect to the aforementioned offer was published on July 02, 2015 in The Financial Express (English - All Editions), Jansatta (Hindi - All Editions) and Navshakti (Marathi - Mumbai Edition) with respect to the aforementioned Offer.

1	Name of the Target Company	Matru-Smriti Traders Limited			
2	Name of the Acquirer(s) and PAC	Acquirer: Mr. Abhishek Bansal PAC: Nil			
3	Name of the Manager to the Offer	Aryaman Financial Services Limited			
4	Name of the Registrar to the Offer	Purva Sharegistry (India) Private Limited			
5	Offer Details				
a	Date of Opening of the Offer	November 09, 2015 (Monday)			
b	Date of Closure of the Offer	November 24, 2015 (Tuesday)			
6	Date of Payment of Consideration	November 27, 2015 (Friday)			
7	Details of Acquisition	Proposed in the Offer Document		Actuals	
7.1	Offer Price	₹ 110/-		₹ 110/-	
7.2	Aggregate number of shares tendered	4,43,722		99	
7.3	Aggregate number of shares accepted	4,43,722		99	
7.4	Size of the Offer (Number of shares multiplied by offer price per share)	₹ 4,88,09,420/-		₹ 10,890/-	
		Number	In %	Number	In %
7.5	Shareholding of the Acquirer before Agreements/ Public Announcement	Nil	Nil	Nil	Nil
7.6	Shares Acquired by way of Agreements & Preferential Issue	13,00,000	74.55% ⁽¹⁾	13,00,000	74.55% ⁽¹⁾
7.7	Shares Acquired by way of Open Offer	4,43,722	25.45% ⁽¹⁾	99	0.01% ⁽¹⁾
7.8	Shares acquired after Detailed Public Statement	Nil	Nil	Nil	Nil
7.9	Post offer shareholding of Acquirer	17,43,722	100.00% ⁽¹⁾	13,00,099	74.56% ⁽¹⁾
7.10	Pre & Post offer shareholding of the Public	Pre Offer	Post Offer	Pre Offer	Post Offer
	Number	4,43,722 ⁽²⁾	Nil	4,43,722 ⁽²⁾	4,43,623
	In %	25.45% ⁽¹⁾	Nil	25.45% ⁽¹⁾	25.44% ⁽¹⁾

Note:

(1) % is calculated on the Post Preferential Paid up Share Capital of the Target Company.

(2) Pre & Post offer shareholding of the Public category includes the shareholding of the existing promoter, excluding the 1,00,000 shares, which is the part of the SPA transaction entered between the Acquirer & the existing promoter of the Target Company.

The Acquirer accept the responsibility for the information contained in this Post Offer Advertisement and also for the obligations of the Acquirer laid down in the SEBI (SAST) Regulations, 2011 and subsequent amendments made thereof.

A copy of this Post Offer Advertisement will also be available on the SEBI website at www.sebi.gov.in, BSE website at www.bseindia.com and at the Registered Office of the Target Company.

The capitalized terms not defined herein will have the same meaning as defined in the PA, DPS and the Letter of Offer. All other terms and conditions of the Offer shall remain unchanged. This Post Offer Public Announcement is being issued in all the aforesaid newspapers in which the DPS was appeared.

ISSUED BY MANAGER TO THE OFFER FOR AND ON BEHALF OF THE ACQUIRER



ARYAMAN FINANCIAL SERVICES LIMITED

(CIN No.: L74899DL1994PLC059009)

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Opp. P. J. Towers (BSE Building), Fort, Mumbai - 400 001.
Tel.: 022 - 2261 8264/2261 8635; Fax: 022 - 2263 0434

Website: www.afsl.co.in; Email: info@afsl.co.in

Contact Person: Mr. Deepak Biyani/Mr. Krish Sanghvi

Place: Mumbai

Date: December 03, 2015